FSSAI launches Food Safety Compliance System; license, registration, inspection & more to be done through it

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New Delhi, June 3 (KNN) The Food Safety & Standards Authority of India (FSSAI) is launching its cloud based, upgraded new food safety compliance online platform called Food Safety Compliance System (FoSCoS). The FoSCoS will be offering licensing, registration, inspection and annual return modules.

The URL of the new system is – https://foscos.fssai.gov.in.

FoSCoS will replace the existing FLRS (URL –https://foodlicensing.fssai.gov.in). FoSCoS is conceptualized to provide one point stop for all engagement of an FBO with the department for any regulatory compliance transaction.

Since 2011, the FSSAI's online licensing platform FLRS (Food Licensing and Registration System) is the soul of the licensing ecosystem with 100% India (all State and UTs) coverage, 70 lakh

licenses/ registrations issued till date, over 35 lakhs licensees/ registrants actively transacting on it.

FoSCoS has been integrated with FoSCoRIS mobile app and will soon integrate with present IT platforms of FSSAI such as INFOL Net, FoSTaC, FICS, FPVIS etc.

Sample management, improvement notices, adjudications, audit management system etc activities/ modules will be enabled in phased manner in future. Technologies such as GPS location tagging, picture capture and RFID will be utilized in future to ensure transparent and accountable extension field services such inspections and sampling.

In future it will be integrated with other platforms of Government of India such as GST, PAN, MCA etc. to ensure a 360 degree profiling and validation of businesses.

The initiative will help in quicker grant of licences and eliminate any errors. The new approach is only for manufacturers of standardised food products. For manufacturers, in case of non-specified food, supplements/nutraceuticals, proprietary food and substances added to food-the approach continues to be as in FLRS.

All other Kind of Businesses such as catering, transport, storage etc the licensing/ registration shall be based on broad category approach, as earlier.

Along with FoSCoS, the module for filing online Annual Return shall also be available. The return for financial year 2019-2020 may also be filed online.

Delayed returns due to postal delays, need to preserve dispatch/receipt proofs and disputes regarding submission of returns resulting in harassment of food business operators will be eliminated.

Mandatory documents have been rationalized and many paper based declarations have been replaced with tick based declaration.

The central theme is to enhance the ease of doing business for the food business operators and enhances user experience for users.

The FoSCoS shall be launched in phases. For the initial launch of FoSCoS w.e.f June 1, 2020, States/UTs of Tamil Nadu, Gujarat, Goa, Delhi, Odisha, Manipur, Chandigarh, Puducherry and Ladakh have been selected.